(iii) development of erection techniques.

A periodical review of the progress of all major irrigation and power projects is being carried out from time to time, by committee of officers to remove bottlenecks and ensure coordination.

Credit Facilities to Delhi Municipal Corporation

*216. Shri Swell; Shri R. K. Birla: Dr. Karni Singh; Shri Kikar Singh; Shri Kolaj Birua;

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Central Directorate of Supplies and Disposals has suspended the credit facilities to the Delhi Municipal Corporation recently; and

(b) if so, the reasons therefor?

The Minister of Works, Housing and Supply (Shri Jaganath Rao): (a) and (b). Certain non-Government bodies had been allowed "Post-deposit" facilities under which they are required to re-imburse the cost of stores purchased on their behalf by the Directorate General of Supplies and Disposals within a period of seven days after payments are made by the Chief Pay and Accounts Officer to the suppliers. This facility was withdrawn from the Delhi Municipal Corporation in November December, 1966 as a large amount was oustanding against them which they failed to deposit in spite of reminders.

Aid for Fourth Plan Projects

*217. Shri S. R. Damani;
Shri Ram Kishan Gupta;
Shri S. M. Banerjee;
Shri Madhu Limaye;
Shri S. C. Samanta;
Shri A. K. Kiku;
Shri S. N. Matti;
Whri Trictib Kumar Chaudhuri;

Shri Yashpal Singh: Shri Vishwa Nath Pandey: Shri Eswara Reddy:

Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that Loan Agreements have been signed with foreign Governments and other agencies for projects included in the Fourth Five Year Plan;
- (b) if so, the countries with which the agreements have been entered into; and
- (c) the projects which are included under the loan Agreements?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Loan agreements have been signed with foreign Governments and other agencies for some of the projects included in the Draft Outline of the Fourth Five Year Plan.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-487[67].

Fertilizer Plants

*218. Shri N. Sreekantan Nair:
Shri P. P. Esthose;
Shri Viswanatha Menon:
Shri K. M. Abraham;
Shri P. Gopalan;
Shri Sradhakar Supakar;
Shri N. R. Laskar;

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that the Fertilizer Industry in India utilises only 55 per cent. of its installed capacity;
- (b) whether it is also a fact that the cost of production at present is Re. 6,000/- per ton as against the normal Rs. 2,500/- per ton; and
- (c) if so, the steps initiated to exforce full production and to reduce the cost of production?